

# RITESH PROPERTIES AND INDUSTRIES LIMITED

(CIN: L74899DL1987PLC027050)

Registered Office: 11/5 B, 1st Floor, Pusa Road, New Delhi - 110060

Phone Number: 011-41537951 / +91-9212359076; Fax: N.A.

Website: [www.riteshindustries.us](http://www.riteshindustries.us); Email Id: [info@riteshindustries.us](mailto:info@riteshindustries.us)

Corporate Office: Plot No. 312, Udyog Vihar, Phase IV, Gurgaon-122 015 (Haryana), Tel: 0124-4111582

**Open Offer for the Acquisition of upto 6,90,84,020 Equity Shares of Face Value of ₹ 1/- each constituting 25.19% of the Expanded Equity Share Capital of Ritesh Properties and Industries Limited (herein after referred to as "Target" or "Target Company" or "RPIL") from the Public Shareholders of the Target Company by Findoc Finvest Private Limited ("Acquirer") along with Persons Acting in Concert ("PACs") pursuant to the provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations")**

This post offer advertisement ("Post Offer Advertisement") is being issued by Almondz Global Securities Limited, "Manager to the Offer" or "Manager", in respect of the Open Offer, on behalf of the Acquirer and the PACs, pursuant to and in accordance with regulation 18(12) of the SEBI (SAST) Regulations. This Post Offer Advertisement should be read in continuation of, and in conjunction with: (a) the Public Announcement dated October 6, 2022 ("PA"); (b) the Detailed Public Statement published on October 13, 2022 ("DPS"); and (c) the Letter of Offer dated January 28, 2023 along with Form of Acceptance cum Acknowledgement ("LOF"); (d) the offer opening public announcement and corrigendum published on February 7, 2023 ("Offer Opening Public Announcement and Corrigendum") and the Additional Public Advertisement published on February 13, 2023.

The DPS, the Offer Opening Public Announcement and Corrigendum and the additional Public Advertisement were published in the Business Standard (English - all editions), Business Standard (Hindi all editions), and Navshakti (Marathi language) newspapers.

This Post Offer Advertisement is being published in all of the aforesaid newspapers. Capitalized terms used but not defined in this Post Offer Advertisement shall have the meaning assigned to such terms in the LOF

- Name of the Target Company: Ritesh Properties and Industries Limited
- Name of the Acquirer and the PACs: Findoc Finvest Private Limited (Acquirer)  
Hemant Sood (PAC 1)  
Sonia Aggarwal (PAC 2)
- Name of the Manager to the Offer: Almondz Global Securities Limited
- Name of the Registrar to the Offer: Skyline Financial Services Private Limited
- Offer Details:
  - Date of Opening of the Offer: February 8, 2023
  - Date of Closure of the Offer: February 21, 2023
  - Date of Payment of Consideration: March 1, 2023
- Details of Acquisition:

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 42.90		Rs. 42.90	
7.2	Aggregate number of shares tendered	6,90,84,020		4,600	
7.3	Aggregate number of shares accepted	6,90,84,020		4,600	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 296,37,04,458/-		Rs. 1,97,340/-	
		Number of shares	%age of Expanded Equity Share Capital <sup>(1)</sup>	Number of shares	%age of Expanded Equity Share Capital
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	8,50,58,590	33.06%	8,50,58,590	33.06%
7.6	Shares Acquired by way of Agreements (Number % of Fully Diluted Equity Share Capital)	Nil	Nil	Nil	Nil
7.7	Shares acquired by way of conversion of OFCDs at the time of PA <sup>(2)</sup>	1,69,13,860	6.17%	1,69,13,860	6.17%
7.8	Shares Acquired by way of Open Offer (Number and % of fully diluted equity share capital)	Upto 6,90,84,020	25.19% <sup>(3)</sup>	4,600	0.0017%
7.9	Shares acquired after Detailed Public Statement (number of shares acquired, price and %age of shares acquired)	Nil	Nil	Nil	Nil
7.10	Post offer shareholding of Acquirer (Number and % of fully diluted equity share capital)	17,10,56,470 <sup>(4)</sup>	62.38%	10,19,77,050	37.19%
7.11	Pre-Offer shareholding of the Public	6,90,84,020	25.19%	6,90,84,020	25.19%
	Post-Offer shareholding of the Public	Nil <sup>(5)</sup>	Nil <sup>(5)</sup>	6,90,79,420	25.19%

\*Unless stated otherwise, percentages disclosed in the table above are computed on the basis of the Expanded Voting Share Capital.

<sup>(1)</sup> Expanded Equity Share Capital of the Target Company has been considered as 27,42,07,700 equity shares.

<sup>(2)</sup> As disclosed in the Public Announcement, Detailed Public Statement and Letter of Offer, the triggering event was conversion of 1,69,13,860 OFCDs into equity shares, representing 6.17% of the Expanded Equity Share Capital of the Target Company.

<sup>(3)</sup> The Public Shareholding of the Target Company is 25.19% and therefore the Offer Shares were 6,90,84,020 representing 25.19% of the fully paid up Expanded Equity Share Capital assuming full acceptance in the Open Offer.

<sup>(4)</sup> Post Offer shareholding of the Acquirer represents existing shareholding of Acquirer as 8,50,58,590 Equity Shares + 1,69,13,860 Equity Shares converted out of OFCDs + 6,90,84,020 Equity Shares offered in the Open Offer.

<sup>(5)</sup> Considering public shareholding as 25.19% and assuming full acceptance in the Open Offer, post-offer public shareholding will be Nil.

## 8 Other information

8.1 The Acquirer, its directors in their capacity as directors of the Acquirer, and the PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the SEBI (SAST) Regulations.

8.2 A copy of this Post Offer Advertisement would also be available on the websites of SEBI ([www.sebi.gov.in](http://www.sebi.gov.in)), BSE Limited ([www.bseindia.com](http://www.bseindia.com)), Manager to the Open Offer ([www.almondzglobal.com](http://www.almondzglobal.com)) and the Registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER

### MANAGER TO THE OPEN OFFER

**almondz**  
the game changer

**Almondz Global Securities Limited**

F-33/3, Okhla Industrial Area, Phase-II,

New Delhi-110020

Contact Number: 011-43500700 / 8800513939

E-Mail - [merchantbanker@almondz.com](mailto:merchantbanker@almondz.com)

Website: [www.almondzglobal.com](http://www.almondzglobal.com)

Investor Grievance: [investorgrievance@almondz.com](mailto:investorgrievance@almondz.com)

SEBI Registration Number: INM000000834

Validity: Permanent

Contact Person: Mr. Ajay Pratap

### REGISTRAR TO THE OPEN OFFER

**Skyline**  
Financial Services Pvt. Ltd.

**Skyline Financial Services Private Limited**

D-153-A, First Floor, Okhla Industrial Area,

Phase-I, New Delhi-110020

Contact Number: 011-40450193-97

Email - [grievances@skylinerta.com](mailto:grievances@skylinerta.com); [ipo@skylinerta.com](mailto:ipo@skylinerta.com)

Website: [www.skylinerta.com](http://www.skylinerta.com)

SEBI Registration Number: INR000003241

Validity: Permanent

Contact Person: Mrs. Rati Gupta

Findoc Finvest Private Limited (ACQUIRER)	Mr. Hemant Sood (PAC 1)	Mrs. Sonia Aggarwal (PAC 2)
Sd/-	Sd/-	Sd/-

Place: New Delhi

Date: March 4, 2023